

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1571 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.4.2018

NAME OF THE PARTIES: Vivek Chopra

Vs.

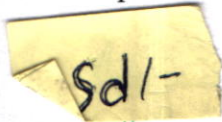
Wadhwa Group Holding Pvt Ltd

Insolvency and Bankruptcy Code, 2016

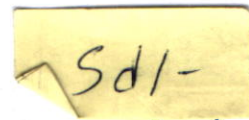
ORDER

7. CP (IB)-1571(MB)/2017

At request of the parties, list this matter on 26.6.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)